

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 688/2014
OA No. 1754/2014**

New Delhi, this the 02nd day of May, 2016

Hon'ble Dr. B.K. Sinha, Member (A)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Pawan Kumar, aged about 46 years
S/o Sh. Govind Ram
Working as Sanitary Inspector in Safdarjung Hospital
r/o 3475, Raja Park, Shakurbasti
New Delhi-34

..... Petitioner

(By Advocate: Ms. Sonika Gill for Mr. Yogesh Sharma)

VERSUS

Dr. Raj Pal
Addl. Director DG & Medical Superintendent,
VMMC & Safdarjung Hospital
Govt. of India, New Delhi-29

.... Respondent

(By advocate: None)

ORDER (ORAL)

Hon'ble Dr. B.K. Sinha, Member (A):

Learned proxy counsel for applicant submits that the order of this Tribunal has been complied with and seeks to withdraw the present CP.

Accordingly, CP is dismissed and the contemnor is discharged.

**(Jasmine Ahmed)
Member (J)**

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**(Dr. B.K. Sinha)
Member (A)**